Subject: Ban on import of milk and milk products from China

The Government of India (Directorate General of Foreign Trade, Ministry of Commerce and Industry) had imposed a ban on import of milk and milk products from China for three months vide Notification No. 46 dated 24.09.2008. The ban for three months was imposed as an interim step to enable other Departments to put in place suitable measures to restrict import of contaminated milk products in the country. The ban was extended for another six months upto 23.06.2009 vide Notification No. 67 dated 01.12.2008. The import of chocolates and chocolate products and candies/confectionary/food preparations with milk and milk solids as an ingredient were also included in the ban.

2. The ban was extended from time to time, vide various Notifications, the last being Notification No. 14/2015-2020 dated 22nd June, 2018 which extended the ban upto 23rd December, 2018.

3. The issue was reviewed in a meeting held at FSSAI on 06.12.2018 with the concerned Departments/Ministries of the Government of India, wherein it was recommended that the ban on import of milk and milk products from China may be extended until the capacity of all notified laboratories at ports of entry across India has been suitably upgraded for testing melamine. Accordingly, “Ban on import of milk and milk products, including chocolates and chocolate products and candies/confectionary/food preparations with milk and milk solids as ingredients from China may be extended for a further period of four months i.e. upto 23rd April, 2019 or until further orders in this context, whichever is earlier.”

(Suneeti Toteja)
Director